

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-310/2002 in~
OA-2523/2000

New Delhi this the 9th day of September, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. Suresh Kumar,
S/o Sh. Kailash Giri,
R/o Main Shyam Park,
H.No.252, Sahibabad,
Distt. Ghaziabad(UP). Petitioner

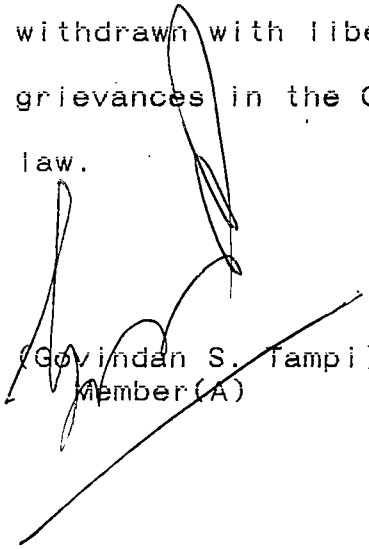
(through Sh. D.P. Chaturvedi, Advocate)

versus

H.M. CCairae,
Commissioner,
Kendriya Vidyalaya Sangthan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-16. Respondent

ORDER (ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the petitioner seeks permission to withdraw CP-310/2002 with liberty to file a fresh O.A. regarding the grievance in the CP. Permission granted. CP-310/2002 is dismissed as withdrawn with liberty to file a fresh OA regarding the grievances in the CP, if so advised, in accordance with law.


(Govindan S. Tampi)
Member(A)


(Dr. A. Vedavalli)
Member(J)

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